NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1619/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Gupta Power Infrastructure Ltd.

V/s

Pan India Utilities Distribution Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

A Anand Chern. Advocate

Marorama Mohantry Advocate

al w Dipuli Chimane

blb S.K. Shirastar 900

for Respondents

ORDER

CP No.1619/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.2.2018.

Sd/-V. NALLASENAPATHY Member(Technical) Scl/- 1 M. K. SHRAWAT Member (Judicial)